

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 27th March, 2024, 10:30 A.M.

CA(CAA) No. 18/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Shamrock Ventures Pvt. Ltd. – And- Shamrock Overseas Ltd.
Under Section	230-232

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Ms. Gurpreet Kaur Chawla, Adv.

For Respondent (s)

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ORDER

Ld. Counsel, Ms. Gurpreet Kaur Chawla, appearing for the applicant. In the application, the petitioner wants to dispense with the meetings of the secured and unsecured creditors and it is mentioned that there are 4 secured creditors and 1 unsecured creditor. Further, counsel represented that there are certain trade creditors, but they are not shown as creditors. Petitioner counsel wants time to file affidavits for the secured creditors, unsecured creditor and to bring the trade creditor on record. List the matter by 17.04.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)